

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

DFR 2553 of 2014

Dated : 11<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

PMC Power Pvt. Ltd. & Ors ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) :

ORDER

Learned Counsel for the Appellant want to file Application for leave to appeal.  
Accordingly, he is permitted to file it.

Post the matter on 13<sup>th</sup> November, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Pr/jps*